

Sl. No. 51/2021

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**JAIPUR BENCH**

**CORAM: SHRI AJAY KUMAR VATSAVAYI,**  
**HON'BLE JUDICIAL MEMBER**

**SHRI RAGHU NAYYAR,**  
**HON'BLE TECHNICAL MEMBER**

**CP No. (IB)- 239/9/JPR/2019**

(Under Section 9 of the Insolvency and Bankruptcy Code, 2016 Read with Rule 6 of the Insolvency and Bankruptcy (Application to Adjudicating Authority) Rules, 2016)

**IN THE MATTER OF:**

**Leomine Organics Private Limited**  
24, Shree Diamond Centre, LBS Marg,  
Near Punjab & Sindh Bank,  
Vikhroli (West), Mumbai-400083

**...Operational Creditor / Applicant**

**VERSUS**

**Khator Fibre and Fabrics Limited**  
G-67, Moti Nagar,  
Ajmer Road, Jaipur-302019 (Rajasthan)

**...Corporate Debtor / Respondent**

**For the Applicant : Nikhil Yadav, Adv.**

**For the Respondent : Ajay Kumar Atolia, CA**

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**CERTIFIED TO BE TRUE COPY**



**Order Pronounced On: - 23.03.2021**

CP No. (IB)- 239/9/JPR/2019

**Assistant Registrar**  
**National Company Law Tribunal**  
**Jaipur**

24.03.2021